

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

49. CA/167/2021 CA/159/2021 CA/383/2021 CP/183(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: ASHISH PRAVIN PAREKH

Vs.

TELEMATRIX CONSULTANTS PRIVATE LIMITED

SECTION: 241(1) & 242(4) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **31.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/